

Annexure 9

Name of Corporate Debtor: **Vikas Procon Private Limited**: Date of Commencement of CIRP: **19.04.2023**: List of Creditors as on: **01.10.2024****List of Unsecured Financial Creditors (Other than financial creditors belonging to any class of creditor)**

S.No.	Name of Creditors	Details of Claims Received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related party?	% of voting share in Coc					
1	Mr. Chunilal Karambhai Thumar	29/7/2023	1,300,000.00	-	Form F	NA	No	0.00%	-	-	1,300,000.00	-	
2	Mrs. Muktaben Chunilal Thumar	29/7/2023	250,000.00	-	Form F	NA	No	0.00%	-	-	250,000.00	-	
3	Mr. Nilesh Chunilal Patel(HUF)	29/7/2023	500,000.00	-	Form F	NA	No	0.00%	-	-	500,000.00	-	
4	Ms. Palak Nilesh Patel	29/7/2023	50,000.00	-	Form F	NA	No	0.00%	-	-	50,000.00	-	
5	M/s Khushi Prints Private Limited	23/9/2023	22,965,397.26	-	Form F	NA	No	0.00%	-	-	22,965,397.26	-	Original claim 08.08.2023, filed I.A. for Condonation of dealy before Hon'ble NCLT and revised claim Form F on 23rd Sep. Delay in submission
6	Mr. Rajesh Bhai Dahyabhai Pansuriya	2/9/2023	5,950,660.00	-	Form F	NA	No	0.00%	-	-	5,950,660.00	-	
7	Mr. Dhaval Pratap Bhai Thakkar	2/9/2023	2,675,000.00	-	Form F	NA	No	0.00%	-	-	2,675,000.00	-	
8	Mr. Girdharbhai Babubhai Vekariya	2/9/2023	11,628,000.00	-	Form F	NA	No	0.00%	-	-	11,628,000.00	-	
9	Mrs Kumuben Jayeshbhai IDA	4/9/2023	2,395,000.00	-	Form F	NA	No	0.00%	-	-	2,395,000.00	-	
10	Ms. Karishma Sagar IDA	4/9/2023	1,760,000.00	-	Form F	NA	No	0.00%	-	-	1,760,000.00	-	
11	Mr. Parshootambhai Khodabhai savalia	11/9/2023	7,480,000.00	-	Form F	NA	No	0.00%	-	-	7,480,000.00	-	
12	Mr. Priyanka Raj IDA	4/9/2023	1,760,000.00	-	Form F	NA	No	0.00%	-	-	1,760,000.00	-	
13	Mr. Rameshbhai Dharanshibhai Chouhan	2/9/2023	6,691,300.00	-	Form F	NA	No	0.00%	-	-	6,691,300.00	-	
14	Mr. Samir Manubnhai Davra	2/9/2023	6,004,400.00	-	Form F	NA	No	0.00%	-	-	6,004,400.00	-	
15	Mr.Ashok Bansal	18.09.2023	7,543,233.00	7,543,233.00	Form F	NA	No	0.00%	-	-	0.00	-	Order of the Hon. NCLT on 10/06/2024 in IA-1712, 1713 & 1714/2024 whereby delay in filing claim condoned
16	Ms. Usha Bansal	18.09.2023	7,543,233.00	7,543,233.00	Form F	NA	No	0.00%	-	-	0.00	-	Order of the Hon. NCLT on 10/06/2024 in IA-1712, 1713 & 1714/2024 whereby delay in filing claim condoned
17	Ms. Usha Bansal (Proprietor of Ridhi Suppliers)	18.09.2023	917,863.00	917,863.00	Form F	NA	No	0.00%	-	-	0.00	-	Order of the Hon. NCLT on 10/06/2024 in IA-1712, 1713 & 1714/2024 whereby delay in filing claim condoned
18	GST Department	28.07.2023	105,170.00	-	Not as per Format	NA	No	0.00%	-	-	105,170.00	-	Claim from Department not received in proper format
19	Mr. Shreeram Sharma	8/8/2023	810,000.00	-	Form F	NA	No	0.00%	-	-	810,000.00	-	
20	Mr. Ratilal Kachhadiya	5/9/2023	7,072,000.00	-	Form F	NA	No	0.00%	-	-	7,072,000.00	-	
21	Mr. Hasmukh Kachhadiya	5/9/2023	5,450,000.00	-	Form F	NA	No	0.00%	-	-	5,450,000.00	-	
22	Mr. Ramesh Ramji Morja	14/9/2023	550,000.00	-	Form F	NA	No	0.00%	-	-	550,000.00	-	
23	Mr. Abhishek Sharma and Mrs. Suman Shreeman Sharma	2/11/2023	2,700,095.00	-	Form F	NA	No	0.00%	-	-	2,700,095.00	-	Delay in submission. Original claim in Form C, filed I.A. for Condonation of dealy before Hon'ble NCLT and revised claim Form F on 2 Nov .

24	Piyush Saraf HUF	2/11/2023	2,730,283.00	822,000.00	Form F	NA	No	0.00%	-	-	1,908,283.00	-	I.A. 5666 OF 2023 filed before Hon'ble NCLT Mumbai bench for condonation of delay and being allowed vide order dated 30.01.2024 Further no proof related to interest amount charged submitted, Hence only principal amount is admitted.
25	Piyush Santosh Saraf	2/11/2023	4,308,247.00	1,303,200.00	Form F	NA	No	0.00%	-	-	3,005,047.00	-	I.A. 5666 OF 2023 filed before Hon'ble NCLT Mumbai bench for condonation of delay and being allowed vide order dated 30.01.2024 Further no proof related to interest amount charged submitted, Hence only principal amount is admitted.
26	Santosh Kumar Ramgopal Saraf	2/11/2023	5,609,278.00	756,000.00	Form F	NA	No	0.00%	-	-	4,853,278.00	-	I.A. 5666 OF 2023 filed before Hon'ble NCLT Mumbai bench for condonation of delay and being allowed vide order dated 30.01.2024 Further no proof related to interest amount charged submitted, Hence only principal amount is admitted.
27	Santosh Saraf HUF	2/11/2023	1,207,562.00	368,100.00	Form F	NA	No	0.00%	-	-	839,462.00	-	I.A. 5666 OF 2023 filed before Hon'ble NCLT Mumbai bench for condonation of delay and being allowed vide order dated 30.01.2024 Further no proof related to interest amount charged submitted, Hence only principal amount is admitted.
28	Hetal Modi	30/11/2023	400,000.00	-	Form F	NA	No	0.00%	-	-	400,000.00	-	Delay in submission
29	Shailesh Modi	30/11/2023	400,000.00	-	Form F	NA	No	0.00%	-	-	400,000.00	-	Delay in submission
	Total		118,756,721.26	19,253,629.00	0.00	0.00	0.00	0.00	0.00	0.00	99,503,092.26	0.00	